GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION LOK SABHA UNSTARRED QUESTION NO.2041 TO BE ANSWERED ON 04.07.2019

Availability of Safe Drinking Water

†2041. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the Government plan to provide safe drinking water throughout the year in the country at present;
- (b) the number of villages where safe drinking water is not available for 365 days even today;
- (c) whether the Government has made any scheme to provide safe drinking water in every village of the country for 365 days; and
- (d) if so, the number of villages to which drinking water has been provided under this scheme during the last three years?

ANSWER MINISTER OF STATE FORJAL SHAKTI (SHRI RATTAN LAL KATARIA)

(a to (d)Water supply is a state subject. Under National Rural Drinking Water Programme (NRDWP), Department of Drinking Water and Sanitation (DDWS) under Ministry of Jal Shakti provides financial & technical assistance to State Governments for rural drinking water supply. State Governments are vested with the power to plan, design, approve and implement rural drinking water supply schemes for improving the coverage of drinking water throughout the year in rural areas. DDWS maintains information in terms of habitations and not in terms of villages. Under NRDWP, coverage of drinking water is maintained in terms of Fully Covered habitations [i.e. getting more than 40 litre per capita per day (lpcd) safe drinking water], Partially Covered habitations (i.e. getting less than 40 lpcd safe drinking water) and Quality Affected habitations (i.e. getting drinking water from unsafe sources). As per the information furnished by the States on Integrated Management Information System (IMIS), 58037 rural habitations do not have access to safe drinking water. Under NRDWP, the Ministry supplements the effort of State Government for improving the coverage of safe drinking water in every rural habitations of the country.

The number of habitations which have been provided safe drinking water under NRDWP during last three years is at **Annexure**.

Annexure
Annexure referred to in reply to part (d) of Lok Sabha Unstarred Q. No- 2041 due for answer on 04.07.2019

Details of number of habitations covered under NRDWP during last three years				
Sr. No.	State	2016-2017	2017-18	2018-19
1	Andaman & Nicobar	0	0	0
2	Andhra Pradesh	1373	1071	3166
3	Arunachal Pradesh	126	114	165
4	Assam	382	245	1267
5	Bihar	1289	266	1082
6	Chhattisgarh	997	971	878
7	Goa	0	0	0
8	Gujarat	1605	1781	145
9	Haryana	290	278	405
10	Himachal Pradesh	938	873	651
11	Jammu & Kashmir	260	322	338
12	Jharkhand	3074	4007	1071
13	Karnataka	17434	12448	19429
14	Kerala	291	192	203
15	Madhya Pradesh	7420	9849	8209
16	Maharashtra	1270	638	635
17	Manipur	103	77	82
18	Meghalaya	82	71	216
19	Mizoram	35	20	43
20	Nagaland	167	106	54
21	Odisha	8196	4007	11923
22	Puducherry	0	0	0
23	Punjab	647	1046	366
24	Rajasthan	2908	3922	5199
25	Sikkim	14	31	199
26	Tamil Nadu	2910	2291	1580
27	Telangana	1121	1475	1272
28	Tripura	571	142	191
29	Uttar Pradesh	1838	403	2085
30	Uttarakhand	484	565	936
31	West Bengal	5217	6200	6014
Total		61042	53411	67804

Source: As per format C-14 of IMIS, DDWS